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SLP(C)No. 22810-22811 OF 2001

ITEM No.56

Court No. 9

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.22810-22811/2001

(From the judgement and order dated 09/10/2001 in OJC 16928/98 of The
HIGH COURT OF ORISSA AT CUTTACK)

ICI INDIA LTD. & ANR.

Petitioner (s)

VERSUS

STATE OF ORISSA & ORS.

Respondent (s)

(With prayer for interim relief)
(With Office Report)

Date : 11/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Dr. D.P. Pal, Sr. Adv.
Mr. Aman Hingorani, Adv.
M/s. Hingorani & Associates.,Adv.

For Respondent (s) Mr. Dushyant Dave, Sr. Adv.
Mrs. Kirti Renu Mishra,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Leave granted.
Interim stay is refused. Permission to seek early
hearing is granted.

.SP1

(Pawan Kumar)
Court Master

(Promila Nagpal)
Court Master